

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.03.2020 (FRIDAY)

COURT - III

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreesh Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 219 of 2020	Avtar Singh Rahi Vs. Hospitech Management Consultants Pvt. Ltd. (Through 'Interim Resolution Professional) & Anr.	Pawanjit Singh Bindra	Mani Bhushan Sinha-R2 Kumudshekhar-IRP
2.	Comp. App. (AT) (Ins) No. 1491 of 2019	Gradient Nirman Pvt. Ltd. & Anr. Vs. IFCI Ltd & Ors.	R.V. Yogesh	P.B.A. Srinivasan

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 63 of 2020	Rita Dixit Vs. Dharendra Nath & Ors.	S.K. Nanda	Vaibhav Tyagi-R1 to R6
4.	Comp. App. (AT) (Ins) No. 271 of 2020	Subhash Agrawal Vs. AU Small Finance Bank Ltd & Anr.	Awanish Sinha	
5.	Comp. App. (AT) (Ins) No. 275 of 2020	Divyesh Nanjibhai Rangani Vs. Jai Corp Ltd. & Ors.	Rakesh Kumar	
6.	Comp. App. (AT) No. 60 of 2020	Vipul Sez Developers Pvt. Ltd & Anr. Vs. Solitaire Capital India & Ors.	Saroj Anand Jha	C.S. Chauhan
7.	Comp. App. (AT) No. 63 of 2020	VFL Mercantile Pvt. Ltd. & Anr. Vs. NIL	Natasha Dhuruman Shah	

For Admission (After Notice)

8.	Comp. App (AT) (Ins) No. 1288 of 2019	Ravi Kant Gupta & Ors. Vs. Alpfly Pvt. Ltd., through IRP	Mohit Chaudhary	Anurag Sharma
9.	Comp. App. (AT) (Ins) No. 1294 of 2019 (With Defects)	Balaji Associates Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
10.	Comp. App (AT) (Ins) No. 1308 of 2019 (With Defects)	Shree Padmalaya Petroleum Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi

11.	Comp. App (AT) (Ins) No. 1309 of 2019 (With Defects)	J.K. Meshram Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
12.	Comp. App (AT) (Ins) No. 1310 of 2019 (With Defects)	Zenith Infrastructure Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
13.	Comp. App (AT) (Ins) No. 1311 of 2019 (With Defects)	Pest Control Ideal Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
14.	Comp. App (AT) (Ins) No. 1312 of 2019 (With Defects)	Jai Lahari Enterprises Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
15.	Comp. App (AT) (Ins) No. 1313 of 2019 (With Defects)	NKS Infra & Contract Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
16.	Comp. App (AT) (Ins) No. 1314 of 2019 (With Defects)	Bhadrakali Enterprises Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
17.	Comp. App (AT) (Ins) No. 1315 of 2019 (With Defects)	Abhijeet Intelligence Security and labour Supplier. Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
18.	Comp. App (AT) (Ins) No. 1316 of 2019 (With Defects)	Scop Infrastructure and Company Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
19.	Comp. App (AT) (Ins) No. 1317 of 2019 (With Defects)	M.N. Patil Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
20.	Comp. App (AT) (Ins) No. 1318 of 2019 (With Defects)	Royal Enterprises Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
21.	Comp. App (AT) (Ins) No. 1319 of 2019 (With Defects)	Patel Erectors. Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
22.	Comp. App (AT) (Ins) No. 1320 of 2019 (With Defects)	Krishna Construction Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
23.	Comp. App (AT) (Ins) No. 1321 of 2019 (With Defects)	Saibaba Mahadev Mandowkar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
24.	Comp. App (AT) (Ins) No. 1322 of 2019 (With Defects)	Vinod Maniyar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi

25.	Comp. App (AT) (Ins) No. 1323 of 2019 (With Defects)	D.R. Engineering Services Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
26.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Misha	Shyel Trehan
27.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Charu Bansal	K. Datta
28.	Comp. App. (AT) (Ins) No. 26-27 of 2020	State Bank of India Vs. GTL Infrastructure Ltd & Anr. With	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan- RP
29.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan- RP

For Hearing

30.	Comp. App. (AT) (Ins) No. 916 of 2019	Actioncor Consultants (P) Ltd. Vs. Viprah Technologies Ltd.	Prantik Hazarika	Anandh K.
31.	Comp. App. (AT) (Ins) No. 1196 of 2019	Chitra Deshmukh. Vs. Punjab National Bank & Anr.	Piyush Joshi.	Pankaj Vijeyan-R1 Vipul Mittal-R2

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By Order

**-sd/-
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